

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO.777
TO BE ANSWERED ON 26.06.2019**

GUIDELINES TO EASE POLICE VERIFICATION

777. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposed and issued guidelines for asking questions in an attempt to ease the police verification process for passport issuance; and**
- (b) the detailed list of questions that are likely to be asked during such verification?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]**

(a) & (b) The Ministry of External Affairs sent a revised format for submission of Police Verification Report to the State Police Authorities in May 2018 containing a set of questions as given at Annexure-I in connection with the verification process for passport issuance. However, the questions actually asked at the time of Police Verification is at the discretion of the State Police Authorities.

**LIST OF QUESTIONS IN THE FORMAT OF THE POLICE
VERIFICATION REPORT**

For applicants aged more than 15 years

- (i) Is there any reason to believe that the applicant is not a citizen of India?**
- (ii) Is the applicant facing any criminal charges in any Court?**
- (iii) Has the applicant been convicted on any crime during the preceding five years and sentenced to imprisonment for two years or more?**
- (iv) Are there any pending Warrants/Summons for appearance or has any Warrant of Arrest of the applicant been issued by any Court?**
- (v) Has any Court made any order prohibiting the departure of the applicant from India?**
- (vi) Has the applicant indulged or likely to indulge in activities which are prejudicial to the sovereignty and integrity of India, the security of India, friendly relations of India with any foreign country or the interests of the general public?**

For applicants less than 15 years

- (i) Has the applicant indulged or likely to indulge in activities which are prejudicial to the sovereignty and integrity of India, the security of India, friendly relations of India with any foreign country or the interests of the general public?**
